GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

LOK SABHA UNSTARRED QUESTION No-2201 TO BE ANSWERED ON 01.08.2025

STATUS OF IMPLEMENTATION OF ABDM

2201. SHRI MALAIYARASAN D:

Will the Minister of **HEALTH and FAMILY WELFARE** be pleased to state:

- (a) the current status of implementation of the Ayushman Bharat Digital Mission (ABDM) across various States in the country, State-wise including Tamil Nadu;
- (b) the total number of citizens registered under the Ayushman Bharat Health Account (ABHA) as on date within the State of Tamil Nadu;
- (c) whether the Government has conducted any assessment of the digital infrastructure readiness of rural health centres and primary healthcare facilities under ABDM;
- (d) if so, the details thereof;
- (e) whether there are concerns raised by experts regarding data privacy, cybersecurity, or misuse of citizens' health data under the ABDM ecosystem; and
- (f) if so, the steps taken/proposed to be taken by the Government to address these concerns and ensure that citizens' data is protected under the framework of ABDM?

ANSWER THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI PRATAPRAO JADHAV)

- (a) & (b) The current status of the Ayushman Bharat Digital Mission (ABDM) across various states including Tamil Nadu is made available at Annexure-A.
- (c) & (d) The infrastructure required for development of interoperable digital platform & certain modules under ABDM has broadly been assessed and identified in line with the objectives of ABDM. For administrative support, various policy frameworks such as 'Health Data Management policy', 'Sandbox Guidelines', 'Health Information Provider Guidelines' etc. have been prepared and issued for smooth implementation of ABDM. National Health Authority (NHA) provides necessary support including technical assistance and training for all stakeholders to integrate their solutions under ABDM ecosystem. ABDM is implemented in all States as a Central Sector Scheme under which States are provided funds for supporting the human resources deployed for implementation of ABDM, capacity building of various stakeholders and IEC (information, education & communication).
- (e) & (f) ABDM ensures privacy by design so that health data is exchanged between the intended stakeholders on ABDM network only after the patient's consent. Also, there is no centralised repository of health data. Before integrating with ABDM, digital health applications are validated in a sandbox environment and they also undergo security audits like WASA (Web Application Security Audit) ensuring that they are secure, protect sensitive patient data, and comply with ABDM's Health Data Management policy, 2020. The Health Data Management policy is also in alignment with the provisions of the Digital Personal Data Protection Act, 2023.

State-wise Number of Ayushman Bharat Health Account (ABHA) created, Health Facility Registry (HFR) and Health Professional Registry (HPR) as on July 28, 2025:

State	ABHA	HFR	HPR
Andaman And Nicobar Islands	4,55,870	250	970
Andhra Pradesh	4,64,67,084	20,982	62,706
Arunachal Pradesh	4,21,833	581	2,787
Assam	2,08,51,933	15,537	23,443
Bihar	5,31,05,029	16,220	37,071
Chandigarh	9,50,254	712	4,455
Chhattisgarh	2,34,52,988	11,418	23,490
Delhi	93,10,693	1,809	16,162
Goa	9,15,048	1,001	3,271
Gujarat	4,85,64,533	17,902	22,348
Haryana	1,64,69,229	5,786	13,294
Himachal Pradesh	62,06,138	4,218	4,227
Jammu And Kashmir	95,17,058	5,349	12,644
Jharkhand	1,46,20,041	5,820	15,209
Karnataka	3,39,47,871	64,446	68,437
Kerala	2,55,50,101	10,253	39,594
Ladakh	3,93,400	391	1,044
Lakshadweep	1,06,388	50	274
Madhya Pradesh	4,97,07,237	17,097	15,168
Maharashtra	6,13,49,257	28,591	68,611
Manipur	11,10,548	650	3,006
Meghalaya	13,98,693	768	2,761
Mizoram	6,64,991	749	2,902
Nagaland	7,63,538	1,303	1,574
Odisha	3,92,06,340	8,560	927
Puducherry	11,65,689	416	3,398
Punjab	1,51,45,804	8,576	15,206
Rajasthan	6,32,96,944	43,516	53,518
Sikkim	4,51,229	238	1,628
Tamil Nadu	1,65,66,212	14,123	11,650
Telangana	2,48,97,951	17,779	24,423
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Daman And Diu	8,35,651	483	1,163
Tripura	24,29,127	3,153	5,498
Uttar Pradesh	13,89,72,389	7,639	9,078
Uttarakhand	71,34,607	68,226	95,741
West Bengal	4,88,01,710	12,456	937

Note - It is to mention that the above data does not include 1,19,47,360 ABHA numbers and 5,097 HPR as the state name against these ABHA numbers and HPR has not been populated since state and district were not mandatory fields during ABHA creation through demographic authentication. The state and district fields have been made mandatory since September 2023.